

1.	2.	3.	4.	5.	6.	7.	8.
16.	Meghalya	-	-	-	-	-	-
17.	Nagland	-	-	-	-	-	-
18.	Orissa	-	-	-	100	54	6,23&42
19.	Pondicherry	-	-	-	-	-	-
20.	Punjab	-	-	-	-	-	-
21.	Rajasthan	55	55	8	88	68	11A,12&14
22.	Tamil Nadu	8	8	7	65	63	49
23.	Uttar Pradesh	35	35	2&24	-	-	-
24.	West Bengal	42	42	2	75	75	31C,32,34,35 & 55

### Repair of DTC Buses

2954. DR. RAMKRISHNA KUSMARIA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether most of the buses of the Delhi Transport Corporation are out of order;

(b) the total number of buses in D.T.C. fleet and the number of buses out of order as on date;

(c) the number of buses plying within Delhi and on inter-State routes respectively;

(d) whether the Government propose to repair the buses lying in out of order condition; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) As on 16-4-95, DTC had a fleet strength of 3480 buses, out of which 1166 buses were held up for want of tyre and spare etc. apart from 348 buses which were off the road as per normal repair and maintenance activities.

(c) As on 16-4-95, 1205 buses operated in city and 761 buses operated on Inter-State routes.

(d) and (e). Necessary repair and maintenance of the buses is a continuous process and is carried out in a phased manner subject to availability of funds.

### India China Expert Group Meeting

2955. SHRI A. VENKATESH NAIK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a number of meetings of India-China Expert Group on border issue have been held for identification of Line of Actual Control;

(b) if so, the details thereof; and

(c) the progress made so far as a result of these meetings?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA) : (a) to (c). The India-China Expert Group, which has been set up to assist the India-China Joint working Group in implementation of the Agreement on the Maintenance of Peace and Tranquillity Along the Line of Actual Control in the India-China Border Areas, has met thrice so far, in New Delhi, February 2-4, 1994, in Beijing, April 21-22, 1994, and New Delhi, March 2-4, 1995.

2. The mandate of the Expert Group includes clarification of the line of actual control (LAC) between India and China, reduction of military forces along the India-China LAC, other confidence building measures and verification methods.

3. At its second meeting, the two sides reached agreement on the Work Regulations of the Expert Group which spells out the mandate, future tasks and modalities of the Expert Group.

4. At its third meeting, both sides noted with satisfaction that the situation along the India-China LAC was peaceful. Continuing their discussions on additional confidence building measures, they had a useful exchange of views on the drafts on prior notification of military exercises and prevention of air intrusions. They also agreed that additional designated points for meetings between the border personnel of the two countries would be established at Nathu La in the Sikkim Sector and a point to be agreed in the Middle Sector of the India-China border areas.

5. Discussions in the Expert Group are progressing smoothly, with the two sides adopting a constructive and forward-looking approach. The next meeting of the Expert Group will be held in Beijing at a mutually convenient date in 1995.

[Translation]

### Development of National Highways

2956. SHRI BIR SINGH MAHATO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the details of the projects submitted by the Governments of West Bengal and Bihar for development

of National Highways in these States during 1994-95 and Eighth Five Year Plan period; and

(b) the details of the projects cleared/being cleared by the Central Government and the funds allocated for these?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Number of projects submitted by the State Governments during 1994-95 and 8th plan are as under:

	1994-95		8th Plan	
	Number	Cost (Rs. in Crores)	Number	Cost (Rs. in Crores)
West Bengal	44	30.54	108	312.68
Bihar	64	22.10	133	188.40

(b) Projects cleared/being cleared during 1995-96 are as under:

	Number	Cost (Rs. in Crores)
West Bengal	83	258.48
Bihar	111	160.44

Funds are allocated State-wise and not workwise.

[English]

#### Pepsico Inc. Holdings

2957. SHRI BHUPINDER SINGH HOODA : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Pepsico Inc. have set up its holdings in India;

(b) if so, the details and objectives thereof;

(c) the amount remitted by Pepsico Inc. in the country between January 1, 1994 and June 30, 1994; and

(d) the details of the appropriation of the amount so remitted in the country on the objectives set by the Pepsico Inc?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI) : (a) M/s. Pepsico Inc. has set up its holding coy. M/s. Pepsico India Holdings, in India.

(b) The objectives of M/s. Pepsico India Holdings may please be seen in the statement enclosed.

(c) and (d). As per information received from the company, the amount remitted by M/s. Pepsico Inc./its subsidiaries to Pepsico India Holdings, between 1.1.94

and 30.6.94, is US \$ 75 million, which has been utilized on the following activities :-

- (1) Investment in beverage business-manufacturing, marketing and distribution;
- (2) Investment in information technology;
- (3) Investment in technology upgradation.

#### STATEMENT

##### AREAS OF ACTIVITY/PRIMARY OBJECTIVES FOR SETTING UP OF PEPSICO INDIA HOLDINGS

- (a) Promotion of new export projects;
- (b) Promotion of new joint ventures in export activities.
- (c) Investments in Food Processing Industries;
- (d) Investments in backward linkages with farmers by any of the companies of pepsico Inc. in India;
- (e) Investments in, Beverage business manufacturing, marketing and distribution;
- (f) Investments in information technology and financial services;
- (g) Investments in technology upgradation.

#### HUDCO Loan to Housing Agencies in Assam and Meghalaya

2958. SHRI PETER G. MARBANIANG :  
SHRI PROBIN DEKA :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the amount of loan provided by HUDCO to various housing agencies in Assam and Meghalaya has been declining year after year;

(b) if so, the reasons therefor;

(c) the total funds sanctioned and released by HUDCO for various housing agencies in Assam and Meghalaya during each of the last three year;

(d) whether HUDCO propose to increase the amount of loan to Assam and Meghalaya; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) to (c). The loan allocation made by HUDCO for housing projects for the States of Assam and Meghalaya, the actual loan sanctions and releases made by HUDCO during the last three years for these States are as follows :

#### ASSAM

Year	Loan Allocation	Actual loan sanctioned	Loan released
(Rs. in crores)			
1992-93	11.83	14.60	3.18
1993-94	17.97	8.31	7.60
1994-95	20.19	23.74	13.73